

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1687
ANSWERED ON:04.12.2006
REGENERATION OF MANGROVES
Prabhu Shri Suresh Prabhakar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the steps taken for regeneration of mangroves that have been destroyed illegally after the Coastal Regulation Zone Notification came into force; and

(b) the funds allocated/utilised for this purpose so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI. NAMO NARIAN MEENA)

(a) & (b) The Central Government provides assistance to State Governments & UT Administration under the 100% funded centrally sponsored scheme 'Conservation & Management of Mangroves'. Assistance is provided for plantation & maintenance both in new areas and for areas degraded by biotic & abiotic stresses. Among components for which assistance is given are supplementary & alternative livelihood support, infrastructure strengthening, training & capacity-building, and awareness-creation. On a country-wide basis, there are 38 identified mangrove sites.